

Shri Achar: May I know what is the nature of the iron ore that would be available for export? It was suggested that it would be low-grade. Is it low-grade?

Shri Kanungo: Yes, because the low-grade ore is at present shipped through Goa. In that belt Hassan—Mysore, you get ore of high grade as well as low grade between 53 and 65

Strontium-90

*215. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1073 on the 10th March, 1958 and state the result of sample survey undertaken to find out the concentration of the radioactive fall-out (Strontium-90) in the bone structure of the population in the country?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Accurate methods for the determination of Strontium-90 content in the human bone have only just been developed and regular work on the analysis of samples will commence shortly

Shri D. C. Sharma: May I know if it has been found as to what is the effect of the test explosions which have occurred during 1957-58 on the population?

Shri Sadath Ali Khan: Considering the test explosions during the years 1957 and 1958, the present level may not be more than 2 to 3 units in the region of the highest fall-out. Since India is not in the region of the highest fall-out, the level in this country should be much lower

Shri V. C. Shukla: Are the Government aware that deer-antlers have been found to have the best record of radio-active strontium? Such researches are being done by the United States Atomic Energy Commission. Are we also going to undertake research of this radio-active strontium found in deer-antlers?

Shri Sadath Ali Khan: I can only say that the Trombay establishment has now perfected methods for the determination of strontium-90 in the human bone. As I said, regular work on the analysis of the samples will commence within the next few months.

Shri D. C. Sharma: May I know how long it will take for the Commission to complete this work and whether the population will be educated with regard to its effects?

Shri Sadath Ali Khan: We are beginning this work within the next two or three months. I cannot say how long it will take for us to complete the work.

Shri Bose: May I know whether this fall-out is accumulating in the air or is dissolved in the atmosphere like other volatile gases?

Shri Sadath Ali Khan: The chemical behaviour of strontium-90 is very similar to that of calcium. Strontium 90 concentrates on the human bone just as calcium does and it settles on plants, grass and leaves. These are eaten by animals and strontium enters into the human bone through the medium of milk

Gwadur Enclave

{ **Shri Harish Chandra Mathur:**
Shri Sanganna:
 *216. { **Pt. D. N. Tiwary:**
Shri Wodeyar:
Shri Agadi:

Will the Prime Minister be pleased to state:

(a) the number of Indians in Gwadur enclave which has ceded to Pakistan;

(b) the steps taken by Government to protect the commercial and citizenship rights of Indians there; and

(c) whether any representative of Indian Government visited Gwadur after the change-over to see the conditions of Indians?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) 275.

(b) and (c). No special difficulties have arisen for the Indian community immediately on the take over of the territory by Pakistan. A First Secretary in the Indian High Commission at Karachi accompanied by the Indian Consul at Muscat visited Gwadur after the change over. Their report is under consideration.

Shri Harish Chandra Mathur: May I know what is the Government of India's reaction to this change-over and whether it has any effect on smuggling and other matters, in which we are interested?

Shri Sadath Ali Khan: We sent these officers and we are studying their report. I cannot at the present moment give any definite opinion on behalf of the Government.

Shri Harish Chandra Mathur: May I know whether any negotiation with India was carried out before the territory ceded to Pakistan and whether we knew about it before this change came over?

Shri Sadath Ali Khan: There was no negotiation whatsoever.

Pandit D. N. Tiwary: May I know whether any discrimination is being shown against the Indian population and whether the Government has ascertained it or not?

Shri Sadath Ali Khan: I said there is no discrimination whatsoever. We sent our officers there and they have come back. As far as we know, there is no discrimination.

Shri Wodeyar: May I know whether it is a fact that a western power granted a huge amount of aid to Pakistan to purchase this enclave, if so the name of the country, and whether this dealing was within the knowledge of the Government of India?

Shri Sadath Ali Khan: We have no information with regard to this point.

Shri Tyagi: May I know what has happened to the 275 Indians living in this area, whether they have also been handed over or they are still living in this area as Indian citizens?

Shri Sadath Ali Khan: They are still living in this area?

Shri Tyagi: Are they still Indian citizens or have they become Pakistani citizens.

Shri Sadath Ali Khan: They have become Pakistani citizens, but I cannot vouch for it.

Shri Tyagi: Was their consent obtained for the purpose of changing over their citizenship from Indian to Pakistan?

Shri Sadath Ali Khan: I require notice.

Shri Hem Barua: May I know whether Government propose to provide the Indian nationals there, in case they want to migrate to this country, with relief and rehabilitation facilities?

Shri Sadath Ali Khan: We are studying the report.

Shri Harish Chandra Mathur: May I know whether any notes have been exchanged between the Governments of India and Pakistan in this respect and if so, what is their nature?

Shri Sadath Ali Khan: No notes have been exchanged between these two Governments.

Shri Wodeyar: May I know whether it is a fact that Pakistani merchants in Karachi have gone to Gwadur enclave to curb the popularity of Indian goods and what steps have the Government of Pakistan taken to infuse confidence in minorities like Indians in the enclave?

Shri Sadath Ali Khan: We are not aware of Pakistani merchants going there.

Shri Tyagi: I am anxious to know the law under which those citizens of India have been transferred. I can

understand the territory being transferred, but what about the Indian citizens?

Shri Sadath Ali Khan: As I have said, the report which has been submitted by the two officers is under consideration. We will examine all these matters while considering the report much.

Shri Tyagi: I can understand territory being transferred, but could citizens of India be bartered away?

Shri Sadath Ali Khan: They have settled down there.

Shri Banga: Was any effort made to ascertain the legal position regarding the status of our citizens? Was the Law Ministry consulted?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): They are Indian merchants doing business there and they will be governed by the Indian citizenship law. If they are Indian citizens, they remain Indian citizens.

Shri Tyagi: The hon. Deputy Minister says "if". It means betrayal of the ignorance of the Ministry whether they are Indian citizens or not.

Mr. Speaker: Last time when the hon. Prime Minister made the statement, Mr. Tyagi raised the same point whether it is legal and constitutional or not and the Prime Minister said, he is looking into this matter.

Sardar Hukam Singh: That was about the territory.

Shri Tyagi: That was about the territory; here we are raising the question of citizenship.

Mr. Speaker: The legal difficulty with respect to territory continues with respect to citizens also. The Question Hour is not meant for eliciting opinion on legal matters.

Shri Hem Barua: I want to make a submission: it is not about the legal matter.

Mr. Speaker: I have allowed a number of questions. Does he want to make submission to me?

Shri Hem Barua: Yes.

Mr. Speaker: It cannot be during the Question Hour, then.

Film Unit

+
*217. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri Barman:

Will the Minister of Labour and Employment be pleased to state:

(a) how far the proposal to set up a Film Unit exclusively engaged on producing films covering various aspects of the Labour problems has proceeded:

(b) how much of the expenditure to be incurred for the purpose will be borne by the Ministry of Labour and Employment and by the Ministry of Information and Broadcasting; and

(c) whether a Committee has been set up to expedite the matter?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) The proposal has been dropped due to shortage of foreign exchange to import raw films.

(b) and (c). Do not arise.

Shri S. C. Samanta: May I know how many films have been produced?

Shri L. N. Mishra: About ten films have been produced. Out of them, two have been released recently.

Shri S. C. Samanta: May I know whether some collieries have produced such films for show at their own cost?

Shri L. N. Mishra: I am not aware

Pandit D. N. Tiwary: If only two films have been released, what about the other films?

Shri L. N. Mishra: They will also be released.